

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/4829/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahmud Ahmed  
P.O., STAT, Assam & Member,  
MACT No. 1, Kamrup(M), Guwahati.

Dated Guwahati the 16<sup>th</sup> December 2020.

Sub: Commuted Leave.  
Ref:- Your letter No.MACT/2967/20 dated 11.12.2020.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted commuted leave for a period of 30 days w.e.f. 22.12.2020 till 20.01.2021, **subject to submission of your latest medical documents along with Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati.** Further, you have been directed to hand over charge to the Member, MACT No. 2, Kamrup(M), Guwahati and in his absence to the Member, MACT No. 3, Kamrup(M), Guwahati before proceeding on leave.

Yours faithfully,

Sd/-

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**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-131/1994/4830/A, dated 16.12.2020  
Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati- 29, leave application enclosed.
2. The Member, MACT No. 2, Kamrup(M), Guwahati.
3. The Member, MACT No. 3, Kamrup(M), Guwahati.
4. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
Roshan